

Sl. No. 5

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.06.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CA(CAA)/1/230/AMR/2024	IA(Companies Act)/14/2024	U/Rule 154, R/w Rule 11 of the NCLT Rules,2016	Chandana Brothers Retail India Private Limited

ORDER

IA (Companies Act)/14/2024:

Present: Mr. Kailashnath PSS, Ld. Counsel for the Applicant.

Physical copy of the application not filed. List the matter after filing physical copy of the application.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)